

ITEM NO.11

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 462/2024

BRAJESH SINGH

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(FOR ADMISSION and IA No.155797/2024-EARLY HEARING APPLICATION and
IA No.155796/2024-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 29-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

The Court made the following
O R D E R

- 1 Issue notice, returnable on 2 September 2024.
- 2 Liberty to serve the Standing Counsel for the State of Bihar, in addition.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR